

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 27-04-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 154 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014 Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others	M/s. Thakur Rajkumar Singh Party in person M/s.Yasmeen Ali for R1 to R3 and R5 to R7 M/s.T.Saikrishnan for R4 M/s. K.Sai Rama Murthy for R8, R9	03.07.2018
2	Application No. 156 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others	Mr. Thakur Rajkumar Singh Party in person Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R21 to 23 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga	03.07.2018

			<p>Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person</p>	
3	Application No.02 of 2017(SZ)	<p>Meenava Thanthai K.R. Selvaraj Kumar Meenavar Nala Sangam Rep., by its President, M.R.Thiyagarajan, Chennai Vs The Chairman National Coastal Zone Management Authority, Govt. of India MoEF & CC, New Delhi and 8 others</p>	<p>K. Mageshwaran Counsel for Applicant M/s.Me.Saraswathy for R1 M/s. M.K.Subramanian E.Manoharan & for R2 to R5,R8 M/s. S. Ramasubramanian Associates for R9</p>	03.07.2018
4	Application No.17 of 2013 (SZ) (W.P. No. 29432 of 2012, Madras HC)	<p>M/s. Balasubramaniam Charcoal Unit, Rep. by its Proprietor, Veeranampalayam, Thiruppur District. Vs The District Environmental Engineer, Perundurai and others</p>	<p>M/s. N.S. Sivakumar Counsel for Applicant M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2</p>	03.07.2018
5	Application No.24 of 2013 (SZ)	<p>M/s Ozone Care Public Welfare Association, Kangayam Taluk, Thiruppur District Vs The Chairman, TNPCB, Chennai and others</p>	<p>Shri. C. Prakasam Counsel for Applicant M/s. Yasmeen Ali for R1 & R2 M/s. Madhumati Ilango & Shankar for R3, R4, R5 & R8 M/s. Manohar and L.G. Sahadevan for R6 M/s. K. Murugan for R7 M/s. A.Madhumathi for R9</p>	03.07.2018
6	Application No.285 of 2013 (SZ) (THC)	<p>M/s. Gee Carbons, Kangayam Taluk, Thiruppur District Vs</p>	<p>M/s. A. Madhumathi Counsel for the Applicant M/s. H. Yasmeen Ali for R1</p>	03.07.2018

	(WP No. 23784 of 2012, Madras HC)	The DEE, TNPCB, Erode District and others	M/s. Naveen Kumar Moorthy for R2	
7	Application No.286 of 2013(SZ) (THC) (WP No. 28817 of 2012, Madras High Court)	M/s. United Carbons, Kangeyam Taluk, Thiruppur District Vs The DEE, TNPCB, Erode District and others	M/s V. Manokaran, L.G. Sahadevan Counsel for the Applicant M/s. H. Yasmeen Ali for R1 M/s. M.K Subramanian P.Velmani for R3	03.07.2018
8	Application No.287 of 2013 (SZ) (THC) (WP No. 28818 of 2012, Madras High Court)	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District Vs The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil Counsel for the Applicant M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2 M/s.M.K Subramanian P.Velmani for R3	03.07.2018
9	Application No.288 of 2013(SZ)(THC) (WP No. 28819 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist Vs The DEE, TNPCB, Erode Dist. and others	M/s. A. Madhumathi and M. Mohamed Muzammil Counsel for the Applicant Smt. H. Yasmeen Ali for R1 Sri.Naveen Kumar Moorthy for R2 Mr. M.K Subramanian P.Velmani for R3	03.07.2018
10	Application No.289 of 2013(SZ) (THC) (WP No. 23783 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist. Vs The DEE, TNPCB, Erode Dist and others	M/s. A. Madhumathi and M. Mohamed Muzammil Counsel for the Applicant Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	03.07.2018
11	Application No 112 of 2015(SZ)	M/s United Carbon Rep. by its Partner Mr. K.Vikram, Thiruppur Dist. Vs The Chairman, TNPCB, Chennai and others	M/s Y. Arunagiri and P. Ramesh Counsel for Applicant Smt. Yasmeen Ali for R1 & R2	03.07.2018

12	Application No. 184 of 2015 (SZ)	M/s United Carbon, Rep. by its Managing Partner K.Jayantahn, Thiruppur District Vs The Chairman, TNPCB, Chennai and others	M/s. V. Manohar & L.G. Sahadevan Counsel for Applicant Smt.Yasmeen Ali for R1 to R3	03.07.2018
13	Application No. 252 of 2016 (SZ)	K.L Mahendraprasath, Aravakurichi Taluk, Karur District Vs The District Collector, Karur District, Karur	M/s.R.Jayaprakash Counsel for Applicant M/s.E.Manoharan for R1,R4 M/s.H.Yasmeen Ali for R2 M/s.M.Venugopal for R3	03.07.2018
14	Application No.220 of 2017 (SZ)	P.Subbaiyan, Arachalur Village, Erode Dt. Vs The District Collector, Erode District, Erode and 3 others	M/s. V.S.Kesavan Counsel for Applicant M/s.E.Manoharan for R1 M/s.H.Yasmeen Ali for R2 & R3	03.07.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
15	Application No.33 of 2016(SZ)	Vakkanti Koteswar rao, Nalgonda Dist., Telangana state. Vs Union of India, MoEF & CC, Rep. by its Secretary, New Delhi and 7 others	M/s. Stanly Hebzon Singh Counsel for Applicant M/s. M. Sumathi for R1 Ms. H. Yasmeen Ali for R2, R3, R5, R6, R9 Mr. T. Sai Krishnan for R4 & R7 M/s. Narayanasamy for R8	03.07.2018
16	M.A.No.119 of 2017(SZ) IN Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State Vs The State of Telangana,	Shri. Thakur Rajkumar Singh Party in Person M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3	03.07.2018

	Application No. 37 of 2015 (SZ)	Hyderabad, Telangana State and 6 others Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State Vs The State of Telangana, Hyderabad, Telangana State and 6 others	K.V.S. Phani Chandar and P.Premkumar for R6 & R7 Shri. Thakur Rajkumar Singh Party in Person M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar for R6 & R7	
17	M.A.No.118 of 2017 IN Application No. 115 of 2016(SZ) Application No. 115 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others	Mr. Thakur Rajkumar Singh Party in person Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5 Mr. Thakur Rajkumar Singh Party in person Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5	03.07.2018

18	Application No.203 of 2015(SZ)	Karivetty,Katthalai, Mummudicholagam, Sathappadi,U.Adhanoor, Valayamadevi, Valayamadevi Keel Villager Land, House and Plot Owner Association, Rep.by its President Mr.R,Kaliamoorthy, Cuddalor Dist. Vs The Govt of India Rep by its Secretary MoEF, New Delhi and 5 others	M/s.Thangavel Counsel for Applicant M/s.M.Sumathi for R1 M/s. E.Manoharan for R2,R3,R4 M/s.N.Nithyanantham for R5 M/s.R.Dhanasekar for R6	03.07.2018
19	Application No. 422 of 2013 (SZ)	L.G. Saha Devan, Thambu Chetty Street, Chennai Vs Union of India, Rep. by its Secretary to Government, MoEF, New Delhi & 13 others	M/s.A.Yogeswaran Counsel for Applicant M/s.M.Sumathi for R1 M/s. Vijayamahanath for R2, R3 & R4 M/s Ramasubramanian Associates for R5 & R6 M/s. Rita Chandrasekhar for R10 M/s E.Manoharan for R7 to R9,R11,R12 & R13 M/s.Su.Srinivasan for R14	03.07.2018
20	Application. No.167 of 2017 SZ	T.Sujitha Jessie Colachel, Kanniyakumari District Vs The Chairman, Tamil Nadu Pollution Control Board Chennai and 4 others	M/s.N.Sudhagar Nagaraj Counsel for Applicant M/s. Yasmeen Ali for R1 & R2 M/s. E.Manoharan for R3 & R4 M/s. Jayaprakash for R5	03.07.2018

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